

(c) whether it is a fact that some Pakistanis took training of spying through Chinese experts;

(d) if so, the details thereof; and

(e) the action Government proposes to take against such activities ?

**THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN) :** (a) and (b). One Pak national who was loitering in suspicious circumstances, was arrested on the night of 11th/12th November, 1967 at Dhubri Railway Station. An Indian national was also arrested in this connection. The case is still under investigation. A case under the Arms Act has also been started against the Pak national for the possession of an unlicensed revolver.

(c) The Government have no information.

(d) and (e). Do not arise.

**RELEASE OF DOCUMENTS ON TRANSFER OF POWER BY THE BRITISH**

**5014. SHRI HUKAM CHAND KACHWAI :** Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government are aware of a remark in the book, "The Last Days of British Raj" by Leonard Mosley that "official documents dealing with the transfer to power in India will not be officially released until 1999"; and

(b) if so, the reaction of Government thereto ?

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) :** (a) Yes, Sir.

(b) Presumably the reference is to the official documents of the British Government about which the Government of India have no information.

**REORGANISATION OF ASSAM**

**5015. SHRI MADHU LIMAYE :  
DR. RANEN SEN :  
SHRI HARDAYAL DEVGUN :**

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have taken a

final decision in regard to the re-organisation of the State of Assam;

(b) if so, the details thereof; and

(c) when the plan will be implemented ?

**THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN) :** (a) No, Sir.

(b) Does not arise.

(c) Government are examining the matter further with a view to evolving a basis for reorganisation of Assam acceptable to all sections of the people. In view of this it is not possible at this stage to indicate the time when any plan or scheme for re-organisation of Assam could be implemented.

**PAKISTANI INTRUSION IN GOALPARA DISTRICT**

**5016. SHRI MAYAVAN :** Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that 12 Pakistani nationals trespassed into Satharithari village in Goalpara near Assam-East Pakistan border;

(b) if so, whether it is a fact that Pakistani nationals were fishing at a pond forcibly and illegally;

(c) whether it is also a fact that on the 18th November, 1967, a mail runner was kidnapped by Pakistani forces; and

(d) the steps taken by Government to check activities of Pakistanis on the Assam-East Pakistan border ?

**THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN) :** (a) and (b). Yes, Sir. On 19-11-67 about 10/12 Pakistani nationals trespassed into an Indian village under P. S. Mankachar, District Goalpara, and started fishing in a pond. Civil police intervened and when Pakistanis offered defiance fired two shots. The intruders thereupon retreated to Pakistan.

(c) No, Sir.

(d) Vigilance is being maintained and border patrolling has been intensified.

**PROTEST BY WORLD FEDERATION OF TRADE UNIONS**

**5017. SHRI YASHPAL SINGH :** Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the World Federation of Trade Unions has protested against the attack on democratic rights of the Indian People after the dismissal of the West Bengal Ministry; and

(b) if so, the Government's reaction thereto ?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN) : (a) Yes, Sir.

(b) The developments in West Bengal are purely internal matters with which organisations outside the country have no connection.

नागालैंड में विदेशी धर्मप्रचारक

5018. श्री शशि भूषण बाजपेयी : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने विदेशी धर्म-प्रचारकों के नागालैंड में घुसने पर प्रति-बन्ध लगाने के बारे में कोई आदेश जारी किया है;

(ख) यदि हां, तो कब; और

(ग) इस समय नागालैंड में कितने धर्मप्रचारक कार्य कर रहे हैं ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री विद्या चरण शुक्ल) : (क) और (ख). नागालैंड विदेशी (सुरक्षित क्षेत्र) आदेश 1958 के अधीन सुरक्षित क्षेत्र है। किसी भी विदेशी को, जिनमें धर्म प्रचारक भी शामिल हैं, जो ऐसे क्षेत्र में प्रवेश करना या रहना चाहता हो निर्धारित प्राधिकारियों से अनुमति प्राप्त करनी पड़ती है।

(ग) उपलब्ध सूचना के अनुसार नागालैंड में इस समय मौजूद विदेशी धर्म-प्रचारकों की संख्या 7 है।

केन्द्रीय सरकारी कर्मचारी उपभोक्ता सहकारी भण्डार, दिल्ली

5019. श्री निहाल सिंह : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि केन्द्रीय सरकारी कर्मचारी उपभोक्ता सहकारी भण्डार, नई दिल्ली में सभी वस्तुओं पर समान बिक्री कर नहीं लिया जाता है;

(ख) यदि हां, तो इसके क्या कारण हैं; और

(ग) इस सम्बन्ध में सरकार ने क्या कार्यवाही की है ?

गृह-कार्य मंत्रालय में उप-मंत्री (श्री के. एस. रामास्वामी) : (क) से (ग). दिल्ली प्रशासन द्वारा नियत किये हुए बिक्री कर की दरों के शीड्यूल के अनुसार बिक्री कर लिया जाता है। कर की दरें निम्न-निम्न वस्तुओं के लिये निम्न-निम्न हैं।

VACANCIES IN HARYANA AND PUNJAB HIGH COURT

5020. SHRI SHRI CHAND GOEL : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of vacancies on the Bench of the Punjab and Haryana High Court at present;

(b) since how long the vacancies have been existing; and

(c) the reasons for the delay in filling them up and the likely date by which they will be filled up ?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN) : (a) Five vacancies of Additional Judge.

(b) One vacancy arose on 30th May, 1966, another on 30th March, 1967, and a third on 27th September, 1967. The remaining two vacancies were in posts created in July, 1965, in the former Punjab High Court which were left unfilled because of the decision for the creation of a separate High Court for Delhi.

(c) The need to fill the vacancies has been impressed on the State authorities and proposals for appointment are awaited from them.

JOBS FOR ARCHITECTS

5021. SHRI MANIBHAI J. PATEL : Will the Minister of HOME AFFAIRS be pleased to state :